

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 130 OF 2019

Dated: 8th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Maharashtra State Power Generating Company Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bahadan

Counsel for the Respondent(s) : Ms. Pratiti Rungta
Mr. Sumit Pargal
Mr. Shivankur Shukla for R-1

Mr. G. Umapathy
Ms. Vaishnavi V for R-2

ORDER

Admit.

Respondents may file reply/objection on or before 19.08.2019 with advance copy to the other side. Thereafter, Appellant may file rejoinder, if any, on or before 02.09.2019 with advance copy to the other side.

List the matter on **09.09.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj